

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Tuesday THE 21st Day Of January 2025
COURT HALL NO.4, SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv	
(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU)				
<u>ORDERS</u>				
1	CRL.P 9557/2017	(482(Cr.PC) / 528(BNSS),)	<i>PET: POORNESH BABU AND OTHERS RACHITA NANAIAH</i>	<i>RES: THE STATE OF KARNATAKA AND OTHERS HCGP FOR R1 & R2</i>
2	WP 1763/2013 REG: REPORTING FURTHER COMPLIANCE	(L, KSRTC)	<i>PET: TEH MANAGEMENT OF B L SANJEEV</i>	<i>RES: SRI RAMACHANDRA SHETTY L SHEKAR FOR R1 (A & B) (VK NOT FILED)</i>
3	WP 57540/2014 REG : MEMO WITH COMPLIANCE REPORT FILED BY ADV FOR R6	(LB, RES)	<i>PET: A N PADMA GURURAJ R</i>	<i>RES: M V VENKATASUBBAIAH SHETTY AND OTHERS T K VISHWAJITH & R SRINIVASA FOR R1 & R2 GIREESHA KODGI FOR R3 AGA FOR R4 & R5 GURURAJ JOSHI FOR R6</i>
4	WP 6605/2023 REG: NON FILING OF DETAILS WHICH SHOULD BE REQUIRED TO BE INCORPORATED BY COUNSEL BY CORPORATION V/O DTD: 30.09.2024 (DATE)	(LB, BMP)	<i>PET: SMT. SAI LAKSHMI PUNEETH KUMAR A</i>	<i>RES: CHIEF REGISTRAR OF BIRTHS AND DEATHS AND OTHERS AGA FOR R1 PAWAN KUMAR FOR R2 TO R4</i>
<u>ADMISSION</u>				
5	CRL.P 8855/2018	(482(Cr.PC) / 528(BNSS),)	<i>PET: SHANMUGA SUNDARAM AND OTHERS S G BHAGAVAN</i>	<i>RES: THE STATE OF KARNATAKA AND OTHERS HCGP FOR R1 R2 - GOWDA P SD</i>

COURT HALL NO :10

6 CRL.P 10454/2024 (482(Cr.PC) / PET: SMT SUMA RES: STATE OF
(VIDE R(J) 528(BNSS),) RAJASHEKAR S KARNATAKA AND OTHERS
CIRCULAR NO
169/2022 DTD HCGP FOR R1
21/9/22) R2 - JAYAKUMAR SD
A/W OFFICE NOTE
(DATE)

7 RP 624/2024 (,) PET: SRI T N RES: M/S
A/W IA 1/24 FOR THIMMARAJACHAR AND VISHWABHARATHI HOUSE
STAY OTHERS BUILDING CO
(DATE) K S MALLIKARJUNAIAH OPERATIVE SOCIETY
LTD AND OTHERS
B L SANJEEV FOR R1

FURTHER ARGUMENTS

8 WP 25761/2012 (GM, KSFC) PET: SRI C K RES: KARNATAKA STATE
(V/O/D SELVARAJ AND OTHERS FINANCE CORPORATION
13/04/2017 RULE M R VIJAYKUMAR AND OTHERS
ISSUED)
BIPIN HEGDE FOR R1
V B SHIVAKUMAR FOR
R2
A C NARENDRA & R
RAVI FOR R3

FURTHER HEARING

COURT HALL NO :10

9 CA 242/2023 (,)
IN COP 57/12 U/R
6 & 9
REG: MEMO A/W
DOCUMENTS FILED
BY COUNSEL FOR
APPLICANT ON
12/11/2024
2) MEASUREMENT
REPORT FILED BY
S & V
ENGINEERING
ENTERPRISES ON
23/8/24
3) STATEMENT OF
OBJNS FILED BY
OL
4) REPLY
STATEMENT FILED
BY COUNSEL FOR
APPLICANT
5) REPLY
STATEMENT FILED
BY OL
6) STATEMENT OF
OBJNS TO REPORT
FILED BY COUNSEL
FOR APPLICANT
7) REJOINDER TO
ADDL OBJN FILED
BY ADV FOR
APPLICANT
8) ACCEPTANCE OF
ADDITIONAL OBJNS
BY WAY OF
AFFIDAVIT FILED
BY COUNSEL FOR
OL ON 13/12/24
(DATE)

*PET: M/S BRUNTON
DEVELOPERS
RAGHURAM CADAMBI*

*RES: UNITED
BREWERIES (HOLDINGS)
LIMITED (IN
LIQUIDATION) AND
OTHERS*

*K S MAHADEVAN
JAGADEESHGOUD PATIL
SHRISHAIL NAVALGUND
&
KRUTIKA RAGHAVAN FOR
OL*

*B L SANJEEV FOR R2 &
R3*

COURT HALL NO :10

- 10** COP 125/2013 (,)
U/S 433 (E) &
(F)
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPT FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 2181/13
FOR APPOINTMENT
OF RECEIVER
3) CA 102/17 FOR
CONDONATION OF
DELAY IN MAKING
PAYMENT
4) CA 98/17 FOR
PERMISSION
5) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21
- Connected With
- 10.1** COP 119/2013 (,)
U/S 433 (E) &
(F)
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPT FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 1126/13
FOR T I
3) MEMO OF
CALCULATION
FILED ON 31/8/21
BY COUNSEL FOR
RESPT ON
31/08/2021
- 10.2** COP 133/2013 (,)
U/S 433 (E) &
(F)
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPTD FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 1475/13
FOR T I
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21
- PET: COL (RETD)
KULDIP MEHTA
CRESTLAW PARTNERS*
- RES: M/S DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVI PRAKASH
K B NARAYAN SWAMY
FOR APPLICANT IN CA
98/17*
- PET: CAPT. RAJENDRA
MENON
CREST LAW PARTNERS*
- RES: M/S DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVI PRAKASH*
- PET: LT. COL.
(RETD.) AMRIT PAL
GUPTA
CRESTLAW PARTNERS*
- RES: M/S DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVIPRAKASH*

COURT HALL NO :10

10.3 COP 134/2013 (,)
U/S 433 (E) &
(F)
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPTD FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 1476/13
FOR TI
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21

*PET: CAPT. ASHOK
KUMAR DUTT
CREST LAW PARTNERS*

*RES: M/S DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVI PRAKASH*

10.4 COP 168/2013 (,)
U/S 433 (E) &
(F)
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPTD FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 1625/13
FOR T I
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21

*PET: CAPT BACHITTER
SINGH
CRESTLAW PARTNERS*

*RES: M/S DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVI PRAKASH*

10.5 COP 178/2013 (,)
U/S 433 (E) &
(F)
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPTD FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 1672/13
FOR TI
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21

*PET: CAPT SARFARAZ
ANSARI AND OTHERS
CREST LAW PARTNERS*

*RES: M/S. DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVIPRAKASH*

COURT HALL NO :10

- 10.6** COP 179/2013 (,)
(U/S 433 (E) & (F))
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPTD FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 1674/13
FOR TI
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21
- PET: COL.NAVIN WIG
CREST LAW PARTNERS*
- RES: M/S. DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVIPRAKASH*
- 10.7** COP 181/2013 (,)
U/S 433 (E) & (F)
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPT FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 1673/13
FOR TI
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPT ON 31/8/21
- PET: COL. L.S.N.
MURTHY (RETD)
CREST LAW PARTNERS*
- RES: M/S. DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVIPRAKASH*
- 10.8** COP 212/2013 (,)
(U/S 433 (E) & (F))
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPTD FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 2110/13
FOR T I
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21
- PET: CAPT. MANDEEP
SINGH SEHGAL
CREST LAW PARTNERS*
- RES: M/S DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVIPRAKASH*

COURT HALL NO :10

10.9 COP 270/2013 (,)
(U/S 433 (E) &
(F))
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPTD FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 2221/13
FOR T I
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21

*PET: COL. S.
BHATTACHARYYA
CREST LAW PARTNERS*

*RES: M/S DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVIPRAKASH*

10.10 COP 130/2014 (,)
(U/S 433(E) &
(F))
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPTD FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 901/14 FOR
T I
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21

*PET: CAPT. RIYA
SAINI
CREST LAW PARTNERS*

*RES: M/S DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVIPRAKASH*

10.11 COP 131/2014 (,)
U/S 433(E) & (F)
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPTD FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 902/14 FOR
T I
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21

*PET: LT COL RAJARAM
S BHARATHI
CREST LAW PARTNERS*

*RES: M/S DECCAN
CHARTERS PRIVATE
LIMITED
RAVI PRAKASH*

COURT HALL NO :10

- 10.12** COP 138/2014 (,)
U/S 433(E) & (F)
A/W MEMO FILED
ON 11/01/18 BY
COUNSEL FOR
RESPTD FOR
PAYMENTS MADE &
FOR DISMISSAL OF
PETITION
2) CA 1031/14
FOR TI
3) MEMO OF
CALCULATION
FILED BY ADV FOR
RESPDT ON
31/8/21
- PET: LT.COL AKHILESH
KUMAR SINGH
CREST LAW PARTNERS*
- RES: M/S. DECCAN
CHARTERS PRIVATE
LIMITED
S R RAVI PRAKASH
(VK NOT FILED)*
- 11** WP 50359/2013 (GM, RES)
A/W IA 1/14 FOR
INJUNCTION FILED
BY PETITIONER
(PARTY- IN-
PERSON)
2) IA 5/14 FOR
STAY FILED BY
ADV FOR
PETITIONER
(PARTY IN
PERSON)
3) IA 6/14 FOR
DIRECTION FILED
BY PETITIONER
(PARTY IN
PERSON)
- PET: AGNI AERO
SPORTS ADVENTURE
ACADEMY (P) LTD. AND
OTHERS
CAPT. ARVIND SHARMA
(PARTY IN PERSON)*
- RES: CHIEF SECRETARY
AND OTHERS
A RAVISHANKAR SPL GA
FOR R1,R5 & R6
ASG FOR R2 & R3
MADANAN PILLAI R CGC
FOR R2 & R3
PADMANABHA HOLLA S
FOR R4
B B PATIL FOR R7 TO
R11*
- 12** WP 44046/2015 (GM, WAKF)
A/W OFFICE
OBJECTION RAISED
ON SYNOPSIS OF
ARGUMENTS FILED
BY ADV FOR
PETITIONER I.E.
COPY TO BE
SERVED TO ADV
FOR R1, R8 AND
R9
- PET: G.N. MURTHY AND
OTHERS
ARUN SRI KUMAR*
- RES: INQUIRY OFFICER
AND CHIEF EXECUTIVE
OFFICER AND OTHERS*
- SWATHI ASHOK ADV.
FOR R1, R2 AND R8
(VK NOT FILED)
PUTTANARASE GOWDA
ADV. FOR R3
SYED IMRAN FOR R7
V/O. 13.04.2016:-
GOVT. ADV. FOR R9
(MA NOT FILED)
R4- I K SHASHIDHAR
MADHYASTHA SD
R5- I S SANDHYA SD
V/O.02.03.2021:-
NOTICE TO R6 IS D/W
- 13** WP 58125/2017 (GM, RES)
(R/W 482 OF
CRPC)
(FURTHER MEMO /
REPORT NOT
RECEIVED SO FAR
V/O DTD 28/8/24)
- PET: SRI RAMASWAMI S
AND OTHERS
VIKRAM BALAJI B L*
- RES: THE STATE OF
KARNATAKA AND OTHERS
HCGP FOR R1-R3 (MA
NOT FILED)*

COURT HALL NO :10

- 14 WP 6085/2020 (GM, ST/RN) *PET: B K RAMESH* *RES: STATE OF*
A/W IA 1/2023 **CHANDRANATH ARIGA K** *KARNATAKA AND OTHERS*
FOR EARLY HEARING FILED BY HCGP FOR RESPONDENTS
ADV FOR PETITIONER
2) RECTIFICATION
OF OFFICE
OBJECTION RAISED
ON STATEMENT OF
OBJECTION FILED
BY COUNSEL FOR
PETITIONER I.E.
VERIFYING
AFFIDAVIT TO BE
FILED
- 15 WP 11063/2020 (GM, R/C) *PET: UTTARADI MATH* *RES: THE STATE OF*
A/W IA 1/22 FOR *SRIMAD JAGADGURU* *KARNATAKA AND OTHERS*
VACATING STAY *MADHWACHARYA MOOLA*
DTD 14/10/2020 *MAHA SAMSTHANA* GA FOR R1 TO R4
FILED BY LEARNED **VINAYAK VAMANRAO** VAISHALI HEGDE FOR
AGA **KULKARNI** R4
2) IA 2/2022 FOR
VACATING INTERIM
ORDER DTD
14/10/2020 FILED
BY COUNSEL FOR
R4
- 16 WP 14837/2022 (GM, KIADB) *PET: HADEE FORGING* *RES: KARANTAKA*
PRIVATE LIMITED *INDUSTRIAL AREAS*
K V SATISH *DEVELOPMENT BOARD*
AND OTHERS
H L PRADEEP KUMAR
FOR R1
AGA FOR R2 & R3
- 17 WP 23237/2023 (CS, RES) *PET: SRI. G* *RES: STATE OF*
CHANDRASHEKARAI AH *KARNATAKA AND OTHERS*
NANJAREDDY A C AGA FOR R1 & R2
BASAVARAJAIAH FOR R3
- 18 WP 32106/2024 (EDN, RES) *PET: KARNATAKA STATE* *RES: STATE OF*
PRIVATE MANAGEMENT *KARNATAKA*
ASSOCIATION OF AGA
HEALTH INSTITUTIONS
PRADEEP KUMAR P K

Connected With

COURT HALL NO :10

18.1 WP 32185/2024

(EDN, RES)

*PET: THE KARNATAKA
STATE ASSOCIATION
KRISHNA T*

*RES: THE STATE OF
KARNATAKA AND OTHERS*

AGA FOR R1 (MA NOT
FILED)
SHIVARUDRA FOR R2
(VK NOT FILED)
MAMATHA G KULKARNI
FOR R3
FARAH FATHIMA FOR R3
(VK NOT FILED)
JYOTHI M MARADI FOR
R4 (VK FILED)

---END---